

Vikas Cellular Ltd.
 Vikas Telecom Limited
 Vindhya Telelinks Ltd.
 Vintek RF Products Pvt. Ltd.
 Vintron Industries Ltd.
 Vistra Telecommunication Pvt. Ltd.
 Voice Information Systems (India) Ltd.
 VS Dempo & Co. Ltd.
 VXL Engineers Ltd.
 VXL India Ltd.
 W.S. Telesystems Ltd.
 Wandel & Goltermann
 Wbcide Ltd.
 Webel Communication Ltd.
 Webel Electronic Communications Systems Ltd.
 Webel Mediatronics Ltd.
 Webel Telecommunication Industries Ltd.
 Webel Telematics Ltd.
 Weston Pagers Private Ltd.
 Wide Fax (I) Ltd.
 Wipro Infotech Ltd.
 Wipro Ltd.
 World Phone Inida Pvt. Ltd.
 Worldwide Technologies (Elec) Pvt. Ltd.
 WS Telesystems Ltd.
 XEDD Telecom Ltd.
 XL Telecom Pvt. Ltd.
 ZEDD Telecom Ltd.
 Zimag India Ltd (PSEDC).

[English]

Insufficient Funds

2952. SHRI SONTOSH MOHAN DEV :
 DR. T. SUBBARAMI REDDY :

Will the Minister of TOURISM be pleased to state:

(a) whether the Government have not provided sufficient funds in the budget due to pressure from International Monetary Fund which has impressed upon the Government to leave Tourism to Private sector;

(b) if so, whether the Government have opposed this move on the plea that the annual growth rate of 17.6% was enough to show that Tourism Industry is not at loss making;

(c) whether his Ministry fetched Rs. 9186 crores of foreign exchange with a paltry budget outlay of Rs. 119.14 crore in 1995-95;

(d) if so, whether instead of raising the figure of 1995-96 the Ministry has allocated Rs. 109 crores in 1996-97 budget;

(e) whether the Government have not provided sufficient funds for 1997-98 budget; and

(f) if so, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) and (b) No Sir, Does not arise.

(c) Rs. 9185.88 crores was the foreign exchange earnings during 1995-96 on a budget outlay of Rs. 92.00 crores.

(d) The Budget allocation is Rs. 90 crores for 1996-97.

(e) and (f) The Planning Commission has allocated Rs. 110.35 crores for 1997-98 to the Department of Tourism.

Central Manpower Export Promotion Council

2953. SHRI AYYANNA PATRUDU: Will the Minister of LABOUR be pleased to state:

(a) whether the Government have set up Central Manpower Export Promotion Council;

(b) if so, the details thereof alongwith its objectives;

(c) if not, the reasons for delay; and

(d) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (d) A proposal to set up a Central Manpower Export Promotion Council to render promotional and advisory services is under examination of Government. Question of setting a time schedule for this purpose will arise only if a decision to set up the proposed council is taken dependent upon other concerned Ministries/Departments of Government agreeing to it.

Judicial Inquiry into Deaths in HINDALCO

2954. SHRI JAGAT VIR SINGH DRONA : Will the Minister of LABOUR be pleased to state:

(a) whether the Government are aware that P.U.D.R. (Peoples' Union for Democratic Rights) had demanded a judicial inquiry into the deaths of labourers in HINDALCO Renukut of Hindustan Aluminium Co. of U.P.;

(b) if so, the details thereof;

(c) whether out of twenty two thousand workers/labourers of the above firm, 16,000 are contract and shift workers who are low paid or under paid as compared to the type of work/job; and